Ministry of Textiles was held on 15th September, 2017 at Hyderabad.

Statement Details of expenditure on the parks sanctioned under SITP in the State of Andhra Pradesh

Name of the Park	Project Cost *	GoI grant sanctioned*	GoI grant released*	GoI grant spent by SPV*
Hindupur Vyapar Apparel Park Limited	102.27	40	24	14.01
MAS Fabric (India) Park Ltd.	254.7	40	24	14.15
Brandix India Apparel City Pvt. Ltd.	134.42	40	40	40
Tarakeshwara Textile Park Pvt. Ltd.	103.44	40	4	3.97
Gautam Budha Textile Park	102.91	40	4	0
Guntur Textile Park, Guntur	105.12	40	4	3.36

<sup>\*</sup> All figures are ₹ in crores.

## Implementation of new Weavers' Insurance Scheme

- 293. SHRIMATI SASIKALA PUSHPA: Will the Minister of TEXTILES be pleased to state:
- (a) whether Government has implemented a new Weavers' Insurance Scheme after scrapping the earlier Insurance Scheme meant for weavers;
  - (b) if so, the details thereof;
- (c) whether new Weavers' Insurance Scheme has been fully implemented across the nation;
  - (d) if so, the details thereof; and
  - if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) to (e) Handloom weavers in the age group of 18-50 years earlier covered under Mahatma Gandhi Bunkar Bima Yojana (MGBBY) are now being covered under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) w.e.f. 1st June, 2017 while existing weavers in the age group of 51-59 years continue to avail benefits under MGBBY.

## Dilution of Mandatory Packaging Materials Act, 1987 on textile

- 294. MS. DOLA SEN: Will the Minister of TEXTILES be pleased to state:
- (a) whether Mandatory Packaging Materials Act, 1987 on textiles specially jute bags used in food packaging by Food Corporation of India is being diluted; and
- (b) whether it would be restored to earlier levels by Ministry and if so, by when the Ministry will restore it?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) No, Sir.

(b) Since January, 2014, jute packaging norms, under the Jute Packaging Materials Act, 1987, have been notified as a minimum of 90% for foodgrains and 20% for sugar. There is no proposal to change these norms.

## Rehabilitation of closed textile mills' workers

- 295. SHRI ANUBHAV MOHANTY: Will the Minister of TEXTILES be pleased to state:
- (a) the Total number of textile mills in the country and the number of those closed down during the past three years, particularly post demonetization;
  - (b) the number of closed mills in the State of Karnataka;
- (c) the number of employees of such mills in the State who have been rendered jobless; and
- (d) whether Government proposes to rehabilitate mill workers who have been rendered jobless in the State?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) The Total number of Non-SSI spinning Mills and Composite Textile Mills till October 2017 is 2184. The number of Non SSI mills closed in the country during last three years is given below:—